## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 65/15	TP 78/16	For	397 / 398	Asianet Network Pvt. Ltd. & 3 Others	
		hearing		Vs. Kannada Prabha Publications Ltd.	
				& 3 Others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
[·	DHARMENDRA CHATUR 9844464413	Petitioner	Allaham.		
2.	M.SUNILRAJA 9884827646	Respondents of to 4	[0m] 30/1/18		

## ORDER

Counsel for the Petitioner is present. Counsel for Respondents is also present. Order on the affidavit is passed vide separate order. Both the Counsels requested the Tribunal to take up CA 1/15 which is filed for referring the matter to arbitration. Both the Counsels directed to get raady for advancing the arguments in CA 1/15. List it on 28.02.2018.

Member (T)

Member (J)